

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 10/09/2018 (MONDAY)**

S.No.	File No.	Case Particulars	Purpose
1	531	Mr. K. Muniraju s/o Late Kempanna	Production of encumbrance and arguments
2	532	Mr. K. Muniraju s/o Late Kempanna and Mrs. K.K. Sugunamba w/o M. Rajagopal	Production of encumbrance and arguments
3	533	Mr. M. Manjunath s/o Mallappa	Production of encumbrance and arguments
4	534	Mr. Muniyappa s/o Late Chanappa	Production of encumbrance and arguments
5	548 (For review of order dated 21/02/2018 File No. 377)	Gursewak Singh, Chand Kishore and Jang Bahadur Singh	Arguments

Be replaced